

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2011
TO BE ANSWERED ON. 14.12.2023

IMPLEMENTATION OF ATMANIRBHAR BHARAT PACKAGE

2011. SHRI N.K. PREMACHANDRAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government assess the implementation of Atmanirbhar Bharat Package and if so, the details thereof;
- (b) the details regarding the impact in the Micro, Small and Medium Enterprises (MSME) sector in Kerala due to the implementation of Atmanirbhar Bharat Package;
- (c) the initiative taken by the Government for ensuring the self sufficiency of MSMEs in Kerala;
- (d) whether the Government has given priority to the Cashew sector considering the crisis and if so, the details of action taken thereon;
- (e) the details regarding initiatives taken by the Union Government and Central agencies for the development and protection of MSMEs in Kollam Lok Sabha Constituency;
- (f) the details regarding the fund flow from the Union Government and Central agencies for the development and protection of MSMEs in Kollam Lok Sabha Constituency during each of the last five years and the current year; and
- (g) whether the Government proposes to consider the cashew sector with priority and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): The Government has been continuously assessing the implementation of Aatmanirbhar Bharat Package to support the Micro, Small and Medium Enterprises (MSMEs) in the country, including State of Kerala. These include:

- i. Rs. 5 lakh crore Collateral Free Automatic Loans under Emergency Credit Line Guarantee Scheme (ECLGS) for business, including MSMEs. The Scheme was operational till 31.03.2023. As reported by Department of Financial Services (DFS), Ministry of Finance, under the ECLGS, guarantees of Rs. 3.68 lakh crore were extended to 1.19 crore borrowers.
- ii. Rs. 50,000 crore equity infusion through MSME Self-Reliant India Fund.
- iii. Revised criteria for classification of MSMEs based on investment in plant and machinery or equipment and turnover of the enterprise.
- iv. No global tenders for procurement up to Rs. 200 crores.
- v. "Udyam Registration" for MSMEs, for Ease of Doing Business
- vi. Launching of an online Portal "Champions" in June, 2020 to cover many aspects of e-governance including grievance redress & handholding of MSMEs.

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As informed by DFS, Ministry of Finance, under ECLGS scheme, the total number of Guarantees issued to State of Kerala were 5,44,302 and amount of Guarantees issued were Rs. 12,206.52 Cr. State Bank of India's research report dated 23.01.2023 on ECLGS indicates that almost 14.6 lakh MSME accounts, of which about 98.3% of the accounts were in MSE categories, were saved due to ECLGS.

(c) to (e) and (g): The Ministry of MSME, through its various schemes, programmes and policy initiatives, ensures self sufficiency and development and protection of MSMEs in the country including the State of Kerala, across all sectors, including those related to cashew sector. The Ministry of MSME's schemes/programmes inter alia include Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme for Micro and Small Enterprises, Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Entrepreneurship Skill Development Programme (ESDP), Procurement and Marketing Support Scheme (PMSS), International Cooperation scheme, Tool Rooms, Technology Centre System Programme, National SC/ST Hub (NSSH), MSME Champions, etc. In addition, Ministry of MSME launched 'PM Vishwakarma' Scheme on 17.09.2023 to provide benefits to the artisans and craftspeople, working with their hands and tools, engaged in 18 trades covered under the Scheme.

(f): The Ministry of MSME implements Central Sector Schemes. Funds are not allocated State-wise.
